

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated -30-04-2014

PROCEEDINGS

Judiciary – General Transfer, 2014 of Judicial Officers in the Subordinate Judiciary -
Orders issued.

Read : High Court orders of even No.s and dated 29-04-2014

ORDER NO. B1 – 59/2014

In continuation of the High Court orders read above, following orders are
issued:

*In the event of a relieving / relieved officer happens to be absent or availing
vacation on the date of his taking / handing over charge, the respective officer may
take / hand over charge from the officer who has been placed in full additional charge
of the relieving / relieved officer / vacation officer on the day of absence.*

(By Order)



N. Anil Kumar

Registrar (Subordinate Judiciary)

To

The District Judges and Chief Judicial Magistrate of 14 Districts .